CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00158/2018

DATED THIS THE 05TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Dr.R. Narasimha Murthy,
S/o Sri Ramaiah,
Aged about 59 years,
Occupation: Insurance Medical Officer Grade-II,
Employees' State Insurance Corporation, Model Hospital,
Rajajinagar 2nd Block,
Bangalore-560010. ...Applicant.

(By Advocate Sri Raghavendra G. Gayathri)

Vs.

- The Union of India,
 By its Secretary,
 Department of Labour and Employment,
 No.110, Shram Shakti Bhavan,
 Rafi Marg, New Delhi-110 001.
- Employees' State Insurance Corporation Panchadeep Bhavan, CIG Marg, New Delhi-110 002.
 To be represented by its Director General
- 3. The Director General Employees' State Insurance Corporation Panchadeep Bhavan, CIG Marg, New Delhi-110 002.
- 4. Medical Commissioner, Employees' State Insurance Corporation Panchadeep Bhavan, CIG Marg, New Delhi-110 002.

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5. The Medical Superintendent, Employees' State Insurance Corporation,

Model Hospital, Rajajinagar 2nd Block,

Bangalore-560 010.

...Respondents

(By Shri Vishnu Bhat for Respondents)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Raghavendra G. Gayathri, learned counsel for

the applicant has submitted that during pendency of the Original Application,

the applicant has already been promoted as Chief Medical Officer w.e.f.

02.04.2013. However, the monetary benefits flowing from the said

promotion with retrospective date have not been granted uptil now.

2. Learned counsel further stated that he may be permitted to withdraw

the Original Application with liberty to file a fresh one in order to claim all

monetary benefits flowing from the aforesaid order of his promotion.

3. Accordingly, the Original Application is dismissed as withdrawn with

liberty as aforesaid.

. (RAKESH KUMAR GUPTA)

MEMBER (A)

(SURESH KUMAR MONGA)

MEMBER (J)

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